

ITEM NO.62

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6749/2015

ABID SHAMIM AND ANR

Petitioner(s)

VERSUS

INAMUL HAQUE SIDDIQUE & ORS.

Respondent(s)

Date : 17/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sharmila Upadhyay, Adv.

For Respondent(s)

Mr Pulkit Sachdeva, Adv.

Mr. Adarsh Upadhyay, Adv.

Mr Gaurav Agarwal, Adv.

Mr. Raj Singh Rana, Adv.

Mr Abhilash Attri, Adv.

Mr. Sunny Choudhary, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent nos. 1,2,3,5 and 6 are granted four weeks time as last opportunity for filing counter affidavit.

Spare copies for service of respondent no.4 be filed within two weeks time. Notice thereafter be issued.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent no.7 within two weeks time. Notice thereafter be issued.

List again on 26.10.2016.

(PAWAN DEV KOTWAL)

Registrar